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IN THE HIGH COURT OF DELHI AT NEW DELHI

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CS(OS) 205/2009

RODERICK JOHN ANDREW MACKENZIE Plaintiff

Through Ms. Deepika Chauhan and Mr. Kirit
S. Javali, Advocates

versus

HIMALAYAN HELI SERVICES PRIVATE LTD Defendant

Through Mr. Vivek Malik and Mr. Mukul
Thakur, Advocates

CORAM:

SH. RAJESH KUMAR SINGH (DHJS), JOINT REGISTRAR

ORDER

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19.03.2016

Request for adjournment made as the witness is not available
due to snowfall in his area.

Adjourned to 7th May, 2016 at 11:00 pm for remaining cross
examination of PW1.

**RAJESH KUMAR SINGH (DHJS)
JOINT REGISTRAR**

MARCH 19, 2016

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